

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 431 of 2010-DB

(Arising out of OIA-136-137-COMMR-A--JMN-2010 Dated- 09.08.2010 passed by
Commissioner of CUSTOMS-JAMNAGAR(PREV))

M/s. ULTRATECH NATHDWARA CEMENT LIMITEDAppellant

P.O. BINANIGRAM,
SIROHO, SIROHO,
RAJASTHAN

VERSUS

C.C. JAMNAGAR (PREV)

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,
JAMNAGAR-GUJARAT

.....Respondent

APPEARANCE:

Shri. Rahul Gajera, Advocate for the Appellant

Shri. Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 09.12.2022

DATE OF DECISION: 10.04.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 430 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

NEHA